Annexure-9

Name of the corporate debtor: **Epitome Residency Private Limited**; Date of commencement of CIRP: **22.04.2025**; List of creditors as on: **05.09.2025**

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

SI. No	Name Of Creditor	Details of claim received		Details of claim admitted					Amo unt	of any	Amount of claim	Amou nt	Remarks, if any
		Date of recei pt	Amount claimed	Amount of claim admitted	Nature of claim	Amou nt covere d by Security interest	-	Whethe r related party?	conting dent tl	Mutual dues, that may be set- off	not admitted	of claim under verific ation	
1.	Imperial Heights Tower "D" Co- operative Housing Society Limited	06.06 2025	Rs. 37,85,47,361	Rs. 2,18,80,036	Other creditor	-	-	-	-		Rs. 346667325	-	Admitted only the amount admitted by the Hon'ble Bombay High Court vide its order dated October 13, 2022 for Rs. 31880036, out of which 10000000 is already paid. Balance claim: Rs.346667325
2.	The Asstt. Commissio ner,Divisio -IV, Mumbai East Commissio nerate.		Rs. 16504549 along with applicable interest and penalties	Rs. 16504549 along with applicable interest and penalties	Unsecure d Other creditors (Govern ment Claim)	-	-	-	-	-	-	-	-
	Total		395051910	38384585									